



**Income Tax Department**  
Government of India

# **Central Board of Direct Taxes, e-Filing Project**

## **AY 2022-23 - ITR 1 - Schema Change Document**

**Version 1.1**  
**01 January 2023**

Directorate of Income Tax (Systems)  
E-2, A.R.A. Centre, Ground Floor  
Jhandewalan Extension  
New Delhi – 110055

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## Document Revision List

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**Document Name:** 'ITR 1 Schema Changes for AY 2022-23'

Version Number: 1.1

### Revision Details

| Version No. | Revision Date  | Revision Description | Page Number |
|-------------|----------------|----------------------|-------------|
| 1.1         | 01 Jan, 2023   | Refer Section 2.1    | 5           |
| 1.0         | 04 April, 2022 | Initial Release      | NA          |

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## 1. Purpose

The purpose of this document is to track the changes done in ITR 1 Schema post first release.

## 2. Release changes

Below section describes the list of JSON schema changes since the first production release of the schema for Assessment year 2022-23.

### 2.1 Schema changes as on 01<sup>st</sup> January 2023 to the Original Schema released on 04<sup>th</sup> April 2022

**Table 1: 01 January 2023 Changes**

| S. No. | JSON Root Element | JSON Element Name  | Change             | Change Description   |
|--------|-------------------|--------------------|--------------------|--|
| 1.     | FilingStatus      | ReturnFileSec      | Modified           | New enum "21" is added for Return filing u/s 139(8A) and maximum value is updated  |
| 2.     | ITR1              | PartA_139_8A       | Added              | New schedule "PartA_139_8A" is added in definitions and applicable fields are added inside "PartA_139_8A" as per notified form |
| 3.     | ITR1              | PartB-ATI          | Added              | New schedule "PartB-ATI" is added in definitions and applicable fields are added inside "PartB-ATI" as per notified form       |
| 4.     | ITR1              | Schedule80D        | Made non mandatory | Schedule 80D has been removed from required. Hence, made non mandatory schedule.   |
| 5.     | FilingStatus      | SeventhProvisio139 | Made non mandatory | "SeventhProvisio139" has been removed from required field. Hence, made non mandatory field.                                    |